

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Part Heard Bench)

Item No.-301
IB-664/ND/2022

IN THE MATTER OF:

Canara Bank

.....Applicant

Vs.

M/s. Saya Automobiles Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 05.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to **12.02.2024**.

**Sd/-
(Court Officer)**